

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TERADYNE (INDIA) ENGINEERING PRIVATE LIMITED

1. NAME OF CORPORATE PERSON	Teradyne (India) Engineering Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	05/06/2007
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Chennai
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74200TN2007PTC063795
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Suite No. 313, Apeejay Business Centre, 39/12, Haddows Road, Nungambakkam, Chennai TN 600006
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21/06/2021
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Srilakshmi Purushotham IBBI Registration No.: IBBI/IPA-001/IPP00951/2017-2018/11571 Address: No. 41, Patalamma Temple Street, Basavanagudi, Near South End Circle, Bengaluru- 560004, Karnataka, India E-mail Id: sri@gurujana.com Phone: 080 4220 2020
8. LAST DATE FOR SUBMISSION OF CLAIMS	21/07/2021

Notice is hereby given that Teradyne (India) Engineering Private Limited has commenced voluntary liquidation on 21st June 2021.

The stakeholders of Teradyne (India) Engineering Private Limited are hereby called upon to submit a proof of their claims, on or before 21st July, 2021, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Srilakshmi Purushotham

Date: 22/06/2021

Place: Bengaluru